

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 891/2016

SANJEEV JAIN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
WITH
Crl.A. No. 892/2016 (II)

Respondent(s)

Date : 27-10-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. Raghunath, AOR
Mr. Kamal Pundir, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. A. Raghunath, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 891/2016

The Ld. Advocate, Mr. Kamal Pundir, appearing on behalf of Dr. V.K. Tewari, Advocate-on-record submits that he is caveator in this matter. Registry to verify.

Crl.A. No. 892/2016

Await certificate of service of respondent No.1 from the High Court. Reminder be issued.

Respondent No.2 is duly represented.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents within four weeks.

List again on 14.12.2017.

RAJESH KUMAR GOEL
Registrar